

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT : (SHRI R.V. SWAMINATHAN) : (a) Yes, Sir, the press report in the Indian Express dated September 23, 1982 has been seen. According to the published information reviewed by ICAR Scientists, *Fusarium semitectum* is an extremely common fungus in tropical and sub-tropical areas of the world, but as a saprophyte, and not as a pathogen of plants. It occurs in diseased plant parts as a containment and not as a casual agent of any disease. In India it has been found to be associated with leguminous crops such as soybean and gram (cickpea). As a saprophyte it can be isolated from varied type of substrates including seeds of wheat, maize, etc. However, it has so far never been demonstrated to cause disease in cereals such as wheat.

Thus the fear, in the light of our current knowledge, that *Fusarium semitectum* found associated with gummosis in Ku-Babul (*Leucoena Leucocophala*) is likely to pose a threat to "grass or wheat" appears to be unfounded.

(b) The Indian Scientists are keeping vigil on the nature of association of the fungus with gummosis in the Ku-Babul.

गांवों में सार्वजनिक शौचालयों का निर्माण करना

2390. श्री जैनुल बशर : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि ।

(क) क्या गांवों में सार्वजनिक शौचालयों का निर्माण करने की कोई योजना उनके मन्त्रालय के विचाराधीन है ;

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरे क्या हैं ; और

(ग) यदि नहीं, तो क्या ऐसी किसी योजना पर पहले विचार करके उसे छोड़ दिया गया है ?

संसदीय कार्य तथा निर्माण और आवास मन्त्री (श्री भीष्म नारायण सिंह) : (क) से (ग) कुछ राज्यों में कुछ पाइलट परियोजनाओं के सिवाय ग्रामीण स्वच्छता पर अभी तक बहुत कम ध्यान दिया गया है । ग्रामीण स्वच्छता राज्य का विषय है तथा योजनाएं राज्यों द्वारा बनाई तथा कार्यान्वित की जानी होती हैं । इस विषय के लिए केन्द्रीय क्षेत्र की कोई योजना नहीं है । फरवरी, 1982 में राज्य प्रतिनिधियों के साथ हुए सम्मेलन में अन्तर्राष्ट्रीय पेय जल पूर्ति तथा स्वच्छता दशक (अप्रैल, 1981 से मार्च, 1991 तक) के दौरान 25 प्रतिशत ग्रामीण जनसंख्या को सुलभ शौचालयों को मुहैया कराने का वास्तविक लक्ष्य स्वीकार किया गया था । ग्रामीण स्वच्छता के लिए यूनिसेफ से भी सहायता उपलब्ध होने की सम्भावना है ।

**Beautification of Delhi by D.D.A.**

2391. SHRI AMAL DATTA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether he is aware that the D.D.A.'s beautification drive for Asian Games has deprived thousands of residents of small huts near Nehru Place of their "homes" ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) and (b). The D.D.A. has reported that some squatters have been removed from Nehru Place complex from the land required for development of a nodal

point for DTC on 7-9-82 and not on account of beautification drive for Asian Games. The DDA has stated that 101 persons have been allotted alternative sites in Sultanpuri.

**Increase in prices of Flats constructed at Saket under Self Financing Scheme**

2393. DR. VASANT KUMAR PANDIT : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Delhi Development Authority has now increased the price of flats under the first Self Financing Scheme in Sakét, South Delhi ;

(b) if so, the reasons for increase in the last instalment against the price first announced ;

(c) whether the allottees of D.D.A. flats have requested the Government to negotiate the final price of one room and three roomed flats ;

(d) if so, the decision taken by Government in the matter ; and

(e) if not, what is the present position ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :  
(a) The DDA has reported that the cost of dwelling units is worked out on their completion or when they are nearing completion. The DDA has not revised the disposal cost fixed in respect of the dwelling units constructed under the first Self Financing Scheme at Saket, South Delhi.

(b) Does not arise.

(c) Representations in this regard were received.

(d) and (e). The matter is sub-judice.

**Allotment of Flats to Persons Registered under Self Financing Scheme**

2394. DR. VASANT KUMAR PANDIT : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that persons registered with Second Self Financing Scheme of D.D.A. were promised possession of flats within 15 months of declaration of draw if so, how many persons were successful in the draw ;

(b) whether possession of flats has been given to those persons ;

(c) whether it is also a fact that possession of D.D.A. flats was delayed so that enhanced price could be charged from such allottees ; and

(d) the expected date of possession of all such flats and anticipated hike in price of these flats ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :  
(a) to (d). Information is being collected and will be laid on the Table of the Sabha.

**Loan from World Bank for Irrigation Purpose**

2395. SHRI AMAR ROYPRADHAN : Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that World Bank has agreed to provide loan for irrigation purposes to India ; and

(b) if so, the details thereof ?